

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1521
ANSWERED ON:02.12.2014
STANDARDS FOR SERVICES AND SYSTEMS
Pradhan Shri Nagendra Kumar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government proposes to bring `services and systems` under the new standards regime to ensure enforceable minimum standards;
- (b) if so, the details and the salient features thereof;
- (c) the details of the sectors likely to be covered under the ambit of the said regime;
- (d) whether the Government had invited comments of various stakeholders before finalisation of the said changes; and
- (e) if so, the details thereof and the reaction of the States thereto along with the extent to which consumers are likely to be benefited from the proposed new regime?

Answer

THE MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

- (a) to (e): BIS has already formulated standards on systems and services which are certifiable and therefore question of new standards regime does not arise.